

for Cooperative Training, New Delhi, for the year 1995-96, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 1995-96.

[Placed in Library See No. LT 853/96]

- (6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(i) Review by the Government of the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1994-95.

(ii) Annual Report of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See No. LT 854/96]

[Translation]

The Annual Report and Review by the Government of the working of Indian Petrochemicals Corporation Ltd. Vadodara and Hindustan Insecticides Ltd. for the year 1995-96 etc.

SHRI SIS RAM OLA : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government of the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1995-96

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1995-96, alongwith Audited Accounts, and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 855/96]

(b) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 1995-96.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 856/96]

(c) (i) Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1995-96

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 857/96]

(d) (i) Review by the Government of the working of the Madras Fertilizers Limited, Madras, for the year 1995-96.

(ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 858/96]

(e) (i) Review by the Government of the working of the Fertilizers and Chemicals Travancore Limited, Cochin, for the year 1995-96.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, Cochin, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 859/96]

- (2) A copy each of the following papers (Hindi and English versions) :

(i) Memorandum of Understanding between the Paradeep Phosphates Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library See No. LT 860/96]

(ii) Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library See No. LT 861/96]

[English]

The Annual Report and Review by the Government of the working of Salim Ali Centre for Ornithology and National History for 1994-95 and statement for delay in laying these papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre

for Ornithology and Natural History for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library See No. LT 862/96]

Notifications Under Border Security Force Act, 1968

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MOQBOOL DAR) : I beg to lay on the Table -

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968 :

- (1) The Border Security Force Junior Engineer (Civil) (Group 'C' Posts) Recruitment Rules, 1995 published in Notification No. G.S.R. 457 in Gazette of India dated the 26th October, 1996.
- (2) The Border Security Force (Medical Officers Cadre) Rules, 1996 published in Notification No. G.S.R. 458 in Gazette of India dated the 26th October, 1996.

[Placed in Library See No. LT 863/96]

12.02 hrs.

PUBLIC ACCOUNTS COMMITTEE

Statement showing Action taken by Government

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : I beg to lay on the Table (Hindi and English versions) the Statements showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:

- (1) 12th Report (8th Lok Sabha) on Cash assistance for export of ossein and export of Railway Wagons to a foreign country.
- (2) 59th Report (8th Lok Sabha) on Drought Prone Area Programme.
- (3) 121st Report (8th Lok Sabha) on Review of the working of Controllerate of Procurement.
- (4) 130th Report (8th Lok Sabha) on Overall Review of Sixth Five Year Plan in respect of Posts Telegraphs Department.
- (5) 154th Report (8th Lok Sabha) on Cash assistance for export of Iron Castings.

- (6) 183rd Report (8th Lok Sabha) on Review of Working of Calcutta Telephones.
- (7) 184th Report (8th Lok Sabha) on New Delhi-Ambala Coaxial Expansion Scheme.
- (8) 4th Report (9th Lok Sabha) on Induction of an Aircraft in the Indian Air Force.
- (9) 19th Report (9th Lok Sabha) on Avoidable Extra Expenditure on the purchase of Cross-Bar Telephone Exchange Equipment for various Exchanges.
- (10) 37th Report (10th Lok Sabha) on Integrated Rural Development Programme.
- (11) 43rd Report (10th Lok Sabha) on Heavy Water Plant, Tuticorin.
- (12) 99th Report (10th Lok Sabha) on Marketing by Indian Railways.
- (13) 108th Report (10th Lok Sabha) on Madras Post Trust.
- (14) 115th Report (10th Lok Sabha) on Import of Life-Expired Ammunition.
- (15) 117th Report (10th Lok Sabha) on Induction of an Aircraft.

12.02½ hrs.

STANDING COMMITTEE ON EXTERNAL AFFAIRS

Statements Showing Action Taken by Government

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : to lay on the Table the following Statements showing action taken by Government on the recommendations contained in the following Reports :

- (1) Fifth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Second Report of the Committee on Demands for Grants of Ministry of External Affairs for 1994-95.
- (2) Seventh Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Third Report of the Committee on Passport facilities.
- (3) Eighth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Fourth Report of the Committee on Situation Prevailing in Pakistan Occupied Kashmir and Northern Areas.
- (4) Tenth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Sixth Report of the Committee on Demands for Grants of the Ministry of External Affairs for 1995-96.